

## NOTES OF THE REGISTRY

## ORDERS OF THE TRIBUNAL

Counter has not been filed.

L  
1/2/04

Regn

Order at 6.7.04

Applicant is absent on call. On the prayer of Lt. A.S.C. time is granted till 26.7.04 to file counter.

Yours  
6/7/04  
REGISTRAR

Counter not filed.

L  
2/2

Regn

Order at 26.7.04

Applicant is absent on call. On the prayer of Lt. A.S.C. time is granted till 10.8.04 to file counter.

Yours  
26-7-04  
REGISTRAR

Counter not filed.

L  
9/8

Regn

Order dated 08.12.2004.

On the prayer of ms. S.L. Patnaik, Lt. counsel appearing for the ~~defendant~~ respondents, as a last chance, adjoining to 22.12.04.

Mo  
Member

lub  
W/Chefman

ORDER DATED 22-12-2004.

None appears for the Applicant on repeated calls. Applicant is also not present and no request has been made on his behalf for adjournment. However, Ms. S.L. Patnaik, learned counsel for the Respondents is present. In the said premises, this case is dismissed for default.

J  
Judicial Member

lub  
Vice-Chairman